

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 19th September, 2023

NO. HC.VII / 72/ 9585 / 2023 / A ##### The Hon'ble Gauhati High Court has been pleased to exempt **Shri Victo Sema**, Member Secretary, Nagaland State Legal Services Authority from attending the **2 (two) days "National Annual Stakeholders Consultation on Children in Conflict with Law (focus on Prevention, Restorative Justice, and Diversion and Alternatives to Detention)"** scheduled to be held on on 23rd and 24th September, 2023 at the Supreme Court Auditorium, 3rd Floor, C-Block, Additional Building Complex.

Further, **Smti Khrievono Seletsu**, Civil Judge (Jr. Divn.)/Judicial Magistrate, First Class, Longleng, Nagaland will be the Nodal Officer for the State of Nagaland for the aforesaid consultation.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII/72 / 9586 - 9598 /2023/A Dated: 19-09-2023

Copy forwarded for information & necessary action to:

1. Smti Himani Sarad, Child Welfare Committee & Additional Registrar, Supreme Court of India.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Accountant General (A&E), Nagaland, Kohima.

The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the 2 (two) days "National Annual Stakeholders Consultation on Children in Conflict with Law (focus on Prevention, Restorative Justice, and Diversion and Alternatives to Detention)" period & (b) She will be entitled T.A. & D.A. as admissible under the Rules.

4. The Member Secretary, State Legal Services Authority, Nagaland.
5. The Registrar (Admin. / Vigilance/ Estt.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

7. The Registrar, Gauhati High Court, Kohima Bench, Kohima.

(He is requested to inform the exempted and nominated Judicial Officers about this Notification)

8. Smti Khrievono Seletsu, Civil Judge (Jr. Divn.)/Judicial Magistrate, First Class, Longleng, Nagaland.

(She is requested to contact Smti. Himani Sarad, Child Welfare Committee & Additional Registrar, Supreme Court of India (at Mobile No. 9999313099) for information and coordination regarding collection of invitation card / pass).

9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam **with a request to place the Notification before the Hon'ble Director, Judicial Academy.**

11. The P.S to Hon'ble Mr. Justice Kalyan Rai Surana, Chairperson, Juvenile Justice Committee, Gauhati High Court, Guwahati.

12. The P.S to Hon'ble Mr. Justice Arun Dev Choudhury, Member, Juvenile Justice Committee, Gauhati High Court, Guwahati.

13. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)